

12

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

:

PETITION NUMBER

: TP(HC)/7,8,9,10/CAA/2017

NAME OF THE PETITIONER(S)

: BHARTIYA URBAN INFRASTU PVT LTD

NAME OF THE RESPONDENT(S)

: BARTIYA REALTY AND INFRASTU LTD

UNDER SECTION

: 391/394

S.No. NAME (IN CAPITAL)

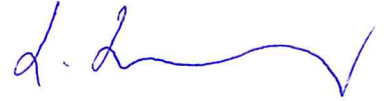
DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

y K.RAMASAMY

Counsel for the
Petitioners
ORDER



Heard the counsel for the applicant in part. For continuation of the arguments,
time extended at request. Put up on 19.06.2017 at 10.30 A.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc